class status for payment of special allowances to the Central Government employees; and

Written Answers

(b) the number of employees benefiting by the upgrading of the Madras city?

The Minister of Finance (Shri T. T. Krishnamachari); (a) The within the limits of the Corporation.

(b) The number on 31st March, 1961 was 69,809 according to the census of Central Government em- \mathbf{T} his excludes Defence ployees. personnel.

ग्रमरीका के निर्यात-ग्रायात बेंक से ऋण

१६८. श्री म० ला० द्विवेदी : क्या बिल मंत्री यह बताने की कृपा करेंगे कि :

- (क) संयक्त राज्य ग्रमरीका के निर्यात-भायात बेंक से विकास कार्यों के लिए सहायतार्थ कितनी धनराशि ग्रब तक निर्धारित हुई है;
- (ख) उन गैर-सरकारी उद्योगों के नाम क्या हैं जिन्हें उक्त बैंक से ऋण मिलेंगे: ग्रीर
- (ग) प्रत्येक को कितना ऋण दिया जायेगा ?

विस मंत्री (श्री ति०त० फुरुगमाचारी) : (क) भारत सरकार श्रीर सरकारी व गैर-सरकारी क्षेत्रों के दूसरे प्रत्यक्ष ऋण लेने वालों के लिए ग्रब तक कूल ३४४४.३५ लाख डालर के ऋण मंजूर किये जा चुके हैं।

(ख) और (ग) मांगी गयी सूचना के सम्बन्ध में एक विवरण सभा पटल पर रखा भाता है। पुस्तकालय में रखा गया। वे**क्षिए संस्या एल**० टी० २२व०/६४]

Indian Pensions Act

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- 169. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:
- (a) whether the advisability amending the ninety year old Indian Pensions Act has been considered;
- (b) if so, the action taken in the matter; and
 - (c) if not, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). Yes, Sir. The question of amending the Pensions Act, 1871 was considered during 1961 in connection with a proposal to provide for recoveries of Government dues from pensions. The proposal was, however, not pursued, since Government felt that the protection enjoyed by recipients of Government pensions for so long should not be tampered with.

River Boards

170. Shri D. C. Sharma: Will Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 393 on the 5th December, 1963 and state when the six river boards proposed to be set up are likely to be constituted?

The Minister of Irrigation and Power (Dr. K. L. Rao): The matter is still under consideration.

Housing Projects in States.

Shri P. R. Chakraverti: Shrimati Savitri Nigam: Shri Kappen;

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether the Union Government have urged on the Planning